

In the Central Administrative Tribunal
Calcutta Bench

OA No.643/96

13-6-03

Present : Hon'ble Mr.S.Biswas, Member(A)
Hon'ble Smt .Shyama Dogra, Member(J)

Susanta Biswas

-Vs-

A.I.R.

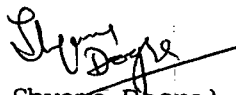
For the applicant : None

For the respondents : Ms U. Sanyal

ORDER

Smt.Shyama Dogra, Member(J) :

After perusal of the record, it is found that most of the times neither the applicant, nor his counsel is present and it appears that they have lost interest in pursuing the matter. Accordingly, the OA stands dismissed for default.


(Smt .Shyama Dogra)
Member(J)


(S. Biswas)
Member(A)